

SADP and Special Component Plan for Scheduled Castes and Tribal Sub-Plan has been taken into account.

**Per Capita Plan Assistance and Allocation**

1056; SHRIMATI KANAK MUKHERJEE: Will the Minister of PLANNING be pleased to state:

(a) what is the per capita plan assistance for annual plans, State-wise and year-wise by the Centre from 1975-76 to 1983-84; and

(b) what is the per capita plan allocation for annual plan, State-wise and year-wise from 1975-76 to 1983-84?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b) The information asked for is given in the attached Statements I & n. (See Appendix CXXVni, Annexure No. 37)

**Per Capita Plan Assistance and outlay**

103(7). SHRIMATI KANAK MUKHERJEE: Will the Minister of PLANNING be pleased to state:

(a) what is the per capita central plan assistance, State-wise for the First Plan, Second Plan, Third Plan, three annual Plans, Fourth Plan, Fifth Plan and the Sixth Plan:

(b) what is the per capita total Plan outlay, Statewise, for each of the Five year plans and three annual plans (1966-68);

(c) whether there is any regional disparity in allocation of Central Plan assistance; and

(d) if so, the factors responsible for the same?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b) The information sought is given in the attached Statements I and II. (See Appendix CXXVIII. Annexure No. 38). —

(c) and (d) The Central assistance for State Plans since the Fourth Plan

is being given on the basis of the Gadgil formula/ modified Gadgil formula and IATP formula, which are weighted in favour of the less developed States. Besides, the States get extra assistance for the externally-aided projects included in State Plans.

**Police Firing in Punjab**

1058. SHRIMATI KANAK MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of police firings in Punjab till date since the promulgation of President's rule in that State;

(b) the total number of deaths due to (i) police firings and (ii) other causes till date since promulgation of President's rule in that State; and

(c) what steps, if any, have been or are being taken to arrive at a political solution of the Punjab problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) There has been no incident of police firing on mobs after the promulgation of President's rule in Punjab till 24th November, 1983,

(b) (i) Does not arise, (ii) 21 persons were killed during the period 7th October 1983 to 24th November 1983. This does not include number of persons killed in the railway accident at Mandi Gobindgarh on 21st October, 1983;

(c) Several offers have been made to Akali Dal leaders for resumption of negotiations, but they have not come forth to resume talks.

**Bomb Blasts in Delhi**

1059. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that twenty cases of bomb blasts have been reported during the past two years in the capital;